

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 303 OF 2016 &
IA NO. 633 OF 2016**

Dated: 15th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

**Jindal Stainless (Hisar) Ltd. ... Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Puja Priyadarshini
Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1
Mr. Raheel Kohli for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **16.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**